

Project	Cost	Year-wise Allocation			Amount of Budgetary Support Claimed & Sanctioned. Exp. Upto Mar. 99 + Budgetary outlay for 1999-2000	Target & Progress
		1997-98	1998-99	1999-2000		
		(Figures in Crores of Rupees)				
						Government for 815 acres and payment amount in to Rs. 12.10 Crores for land Compensation made to State Government. Possession made over for about 321 acres of land. Efforts are on for acquiring the balance land. Contracts for Earth Work and Minor Bridges covering a length of about 13.5 Kms. Have remaining length from Kumarghat end are in process. Detailed plans for Makor Bridges, RUB and Yards are under preparation. Target date not fixed.
Rail head at Burnihat	—	—	—	—	—	The work was sanctioned in the year 1978-79. However the work could not be done as the State Government could not make the land available for the project due to resistance by local public. Alternative alignment via Degaru was also planned. But since the distance between Guwahati and Burnihat was increasing by Kms. The alignment was not acceptable to State Government and also Ministry of Railways. The work has been deleted from Pink Book. Another work for giving Rail head to Meghalaya (Dudhnoi-Deepta New Line) was sanctioned in the Year 1992-93, where similar problem regarding land acquisition are being faced.

(c) and (d) Gauge Conversion of Makum-Dangori section is being taken up and will be progressed as per the availability of resources.

Occupation of reserved compartments by passengers without reservation

2008. DR. C. NARAYANA REDDY: Will the Minister of RAILWAYS be pleased to refer to answer to Unstarred Question 1179, given in the Rajya Sabha on the 5th June, 1998 and state:

(a) whether Government are aware that conductors attached to reserved compartments and the checking squads remain silent spectators when passengers without reservation enter reserved sleeper compartments and occupy seats, causing much inconvenience to passengers with reservation; and

(b) if so, what measures are proposed by Government to check it?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS,

MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) and (b) Some instances of entering of unauthorised persons in reserved coaches and occupying the reserved berths of the bonafide passengers have come to notice. In order to curb this menace, surprise checks are conducted by the railways from time to time with the help of Government Railway Police/Railway Protection Force personnel and the persons found travelling unauthorisedly are dealt with under the provisions of Railways act, 1989. The staff found indulging in practice of allowing such persons in reserved coaches are taken up under Discipline and Appeal Rules.

रेलवे द्वारा लौह अयस्क का परिवहन

2009. श्री बलवन्त सिंह राम्वालिया:
श्री कपिल सिब्बल:

क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि रेलवे द्वारा देश में लौह अयस्क का परिवहन बड़े पैमाने पर किया जाता है; और

(ख) यदि हाँ, तो वर्ष 1995-96, 1996-97 और 1998-99 के दौरान परिवहन किए गए लौह अयस्क की मात्रा कितनी है और इससे परिणामस्वरूप वर्ष-वार अलग-अलग रूप से कितनी धनराशि प्राप्त हुई?

रेल मंत्रालय में राज्य मंत्री, संसदीय कार्य मंत्रालय में राज्य मंत्री तथा योजना और कार्यक्रम कार्यान्वयन मंत्रालय में राज्य मंत्री (श्री राम नाईक): (क) जी हाँ।

(ख) 1995-96, 1996-97 और 1998-99 के दौरान दोए गह लौह अयस्क की मात्रा तथा उसके परिणामस्वरूप वसूल की गई राशि निम्नानुसार है:—

वर्ष	दोई गई मात्रा (प्रारम्भिक टन हजार में) (करोड़ रुपए में)	वसूल की गई राशि (करोड़ रुपए में)
1995-96	44,496	863.42
1996-97	46,024	958.82
1998-99	39,345	985.46

(जनवरी, 1999 तक)

Rail link for Gandhinagar

2010. SHRI BANGARU LAXMAN:
Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Gandhinagar district Headquarters in Gujarat has not been provided with rail link;

(b) if so, whether Government have any proposal to connect Gandhinagar with Jaipur, Abu Road by rail; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) No, Sir.

(b) and (c) Gandhinagar is already connected with Ahmedabad by rail and via it with Jaipur and Abu Road.

Racket in base kitchen of south central railway

2011. SHRI RAJU BHAI A. PARMAR:
SMT. KAMLA SINHA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the CBI has unearthed a racket in the base kitchen unit of South